

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 616**  
TO BE ANSWERED ON 07/02/2025

**MINIMUM WAGE IN MGNREGA IN ODISHA**

616 SHRI NIRANJAN BISHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) the current daily wages provided under MGNREGS, particularly in Odisha;
- (c) the criteria for determining minimum wages and working hours under MGNREGS;
- (d) whether Government proposes to increase the minimum wages and working hours, and if so, the details thereof; and
- (e) the number of man-days provided to workers under MGNREGS in a month by Government?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment Scheme which provides for the enhancement of livelihood security to the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The brief objectives of the Mahatma Gandhi NREGS are as below:

- (i) Providing at least one hundred days of unskilled manual work in a financial year to every household in rural areas, as per demand resulting in creation of productive assets of prescribed quality and durability;
- (ii) Strengthening the livelihood resource base of the poor;
- (iii) Proactively ensuring social inclusion and
- (iv) Strengthening Panchayati Raj Institutions (PRIs)

(b): State/UT-wise wage rates for unskilled workers under Mahatma Gandhi NREGS for the current financial year 2024-25 are given at **Annexure-I**.

The notified wage rate for unskilled workers in respect of State of Odisha under Mahatma Gandhi NREGS for the financial year 2024-25 is ₹254. Additionally, Govt of Odisha is providing an extra wage of Rs. 98 per person per day over and above the notified wage rate of Rs. 254 per person per day for unskilled workers during financial year 2024-25 in 30 migration prone blocks of 9 districts of Odisha. The extra wage is being provided by the Government of Odisha from their own resources.

(c)&(d): Section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, provides that the Central Government may, by notification, specify the wage rate for unskilled worker under Mahatma Gandhi NREGS. Accordingly, the Ministry of Rural Development notifies wage rate for every financial year for States/UTs. To compensate the workers against inflation, the Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL).

As per para 19(a)&(b) of Schedule I of the Mahatma Gandhi NREGA, "the schedule of rates of wages for various unskilled labourers shall be fixed up so that an adult person worked for eight hours which include an hour of rest will earn a wage which is equal to the stipulated wage rate and the working hours of an adult worker shall be flexible but shall not spread over more than twelve hours on any day".

(e): Month-wise details of person-days generated in the State of Odisha and National Level under the Mahatma Gandhi NREGS during the current Financial Year 2024-25 (as on 03.02.2025) is given at **Annexure II**.

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Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 616 dated 07.02.2025.

State/UT-wise wage rates for unskilled workers under Mahatma Gandhi NREGS for the current financial year 2024-25.		
SI. No.	States/UTs	2024-25
1	Andhra Pradesh	300
2	Arunachal Pradesh	234
3	Assam	249
4	Bihar	245
5	Chhattisgarh	243
6	Goa	356
7	Gujarat	280
8	Haryana	374
9	Himachal Pradesh Non-Scheduled Areas	236
9(a)	Himachal Pradesh Scheduled Areas	295
10	Jammu - Kashmir	259
11	Ladakh	259
12	Jharkhand	245
13	Karnataka	349
14	Kerala	346
15	Madhya Pradesh	243
16	Maharashtra	297
17	Manipur	272
18	Meghalaya	254
19	Mizoram	266
20	Nagaland	234
21	Odisha	254
22	Punjab	322
23	Rajasthan	266
24	Sikkim	249
24 (a)	Sikkim (3 Gram Panchayats named Gnathang, Lachung and Lachen)	374
25	Tamil Nadu	319
26	Telangana	300
27	Tripura	242
28	Uttar Pradesh	237
29	Uttarakhand	237
30	West Bengal	250
31	Andaman	329
31(a)	Nicobar	347
32	Dadra and Nagar Haveli and Daman and Diu	324
33	Lakshadweep	315
34	Puducherry	319

**Annexure referred to in reply to part (e) of Rajya Sabha Unstarred Question No. 616 dated 07.02.2025.**

Month-wise details of person-days generated at the National Level under the Mahatma Gandhi NREGS during the current Financial Year 2024-25 (as on 03.02.2025).	
Month	Persondays generated (in crore)
April, 2024	32.54
May, 2024	42.51
June, 2024	32.45
July, 2024	20.32
August, 2024	17.07
September, 2024	15.98
October, 2024	18.19
November, 2024	20.42
December, 2024	24.97
January, 2025	16.15
Total	240.60

(As per NREGASoft)

Month-wise details of person-days generated in the State of Odisha under Mahatma Gandhi NREGS during the current Financial Year 2024-25 (as on 03.02.2025).	
Month	Persondays generated (in lakh)
April, 2024	108.10
May, 2024	117.54
June, 2024	99.23
July, 2024	90.35
August, 2024	85.42
September, 2024	83.44
October, 2024	93.50
November, 2024	96.47
December, 2024	88.21
January, 2025	73.24
Total	935.49

(As per NREGASoft)

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